MESSAGE FROM RAJYA SABHA

Title: Regarding returning of the Appropriation (Railways) Vote on Account Bill, 2004 from Rajya Sabha to the Lok Sabha at its sitting held on 14th July, 2004 without any recommendation made in regard thereto.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) Vote on Account Bill, 2004, which was passed by the Lok Sabha at its sitting held on the 14th July, 2004 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
